

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1801  
ANSWERED ON:04.12.2006  
ENVIRONMENTAL CLEARANCE TO INFRASTRUCTURE PROJECTS  
Prabhu Shri Suresh Prabhakar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the mining and infrastructure projects that have been cleared under the Environment (Protection) Act, 1986;
- (b) whether such projects have complied with all the conditions and implemented all the safeguards imposed by the Government; and
- (c) if not, the steps proposed/taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) Ministry of Environment and Forests has granted environmental clearance to 551 mining projects and 257 infrastructure projects, which relate to the areas of thermal and hydropower, highways, airports, industrial estates/ parks, SEZ and IT Parks, during the period January, 2004 to October, 2006.

(b) & (c) Regular monitoring of the projects is carried out by the respective Regional Office of Ministry of Environment and Forests and a follow-up action in the form of continuous persuasion with the project authorities is undertaken for ensuring an effecting compliance of the stipulated conditions. In cases of significant non-compliances, to begin with show cause notices are issued.